

APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 76 of 2011 & IA NO. 128 of 2011

Dated : 13TH July, 2011.

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

Punjab State Transmission Corporation Ltd. ... Appellant(s)

Vs

Punjab State Electricity Regulatory
Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K Ganesan
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s):

ORDER

Post the matter for **hearing on 25.07.2011.** IA No. 128 of
2011 will also be heard along with the main appeal.

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

PK